

## SUPREME COURT OF INDIA

Re: Appointment of Chief Justice in Manipur High Court.

Office of the Chief Justice of the Manipur High Court has been lying vacant consequent upon retirement of Mr. Justice R.R. Prasad, Chief Justice of that High Court on 30<sup>th</sup> June, 2017. Therefore, appointment to that office is required to be made.

Mrs. Justice Abhilasha Kumari is the senior-most Judge from Himachal Pradesh High Court and is at present functioning on transfer in the Gujarat High Court. Having regard to all relevant factors, the Collegium finds Mrs. Justice Abhilasha Kumari suitable in all respects for being appointed as Chief Justice of the Manipur High Court. The Collegium resolves to recommend accordingly.

While making the above recommendation, the Collegium has also taken into consideration the fact that at present there is no Chief Justice from Himachal Pradesh High Court and that the turn of Mrs. Justice Abhilasha Kumari to be considered for appointment has arrived on 17<sup>th</sup> February, 2017 when Mr. Justice Deepak Gupta (PHC: Himachal Pradesh) was elevated to the Supreme Court.

( Dipak Misra ), C.J.I.

( J. Chelameswar ), J.

( Ranjan Gogoi ), J.

New Delhi,  
January 10, 2018.